

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, JHAJJAR.

ORDER

In view of the directions/notification issued by the Hon'ble High Court of Punjab and Haryana, Chandigarh vide Nos.2/Spl./RG/Misc. dated 30.03.2020, 7/Spl./RG/Misc. dated 13.04.2020, 13/Spl./RG/Misc. dated 29.04.2020, 18/Spl./RG/Misc dated 08.05.2020, 24/RG/Spl/Misc. dated 10.06.2020 and 28/RG/Spl/Misc. dated 30.06.2020, 35/RG/Spl/Misc. dated 27.08.2020, the roster of Judicial Officers posted in Jhajjar Sessions Division is prepared for the period from 01.12.2020 to 15.12.2020:-

Sr. No.	Name of the Officer	Dates
1	District & Sessions Judge, Jhajjar	01.12.2020, 03.12.2020, 07.12.2020, 10.12.2020, 14.12.2020.
2	Sh.Sudhir Jiwan, Additional District & Sessions Judge, Jhajjar	01.12.2020, 03.12.2020, 07.12.2020, 09.12.2020, 11.12.2020,
3.	Sh.Narender Singh, Additional District & Sessions Judge, Jhajjar.	01.12.2020, 03.12.2020, 07.12.2020, 09.12.2020, 11.12.2020,
4.	Sh.Vikas Gupta, Additional District & Sessions Judge, Jhajjar	02.12.2020, 04.12.2020, 08.12.2020, 10.12.2020, 14.12.2020, 15.12.2020,
5.	Ms.Jyoti Lamba, Additional District & Sessions Judge, Jhajjar	02.12.2020, 04.12.2020, 08.12.2020, 10.12.2020, 14.12.2020, 15.12.2020,
6.	Sh.Saurabh Kumar, CJ(SD)-cum-CJM, Jhajjar	02.12.2020, 03.12.2020, 04.12.2020, 08.12.2020, 09.12.2020, 10.12.2020, 14.12.2020, 15.12.2020.
7.	Ms.Indu Bala, Addl. Civil Judge (Sr.Divn.), Jhajjar.	01.12.2020, 03.12.2020, 04.12.2020, 07.12.2020, 09.12.2020, 10.12.2020, 11.12.2020, 15.12.2020.
8.	Ms.Neha Yadav, Civil Judge (Jr.Divn.), Jhajjar.	01.12.2020, 02.12.2020, 04.12.2020, 07.12.2020, 08.12.2020, 10.12.2020, 11.12.2020, 14.12.2020.
9.	Sh.Sunil Kumar, Civil Judge (Jr.Divn.), Jhajjar.	01.12.2020, 02.12.2020, 03.12.2020, 07.12.2020, 08.12.2020, 09.12.2020, 11.12.2020, 14.12.2020, 15.12.2020.
10.	Ms.Deepti, Addl. Civil Judge (Sr.Divn.), Bahadurgarh.	01.12.2020, 03.12.2020, 07.12.2020, 08.12.2020, 10.12.2020, 14.12.2020, 15.12.2020,

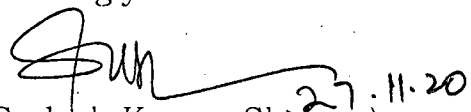
11.	Sh.Aashish Arya, Civil Judge (Jr.Divn.), Bahadurgarh.	01.12.2020, 02.12.2020, 04.12.2020, 08.12.2020, 09.12.2020, 11.12.2020, 14.12.2020,
12.	Ms.Vandana Dhillon, Civil Judge (Jr.Divn.); Bahadurgarh.	02.12.2020, 07.12.2020, 03.12.2020, 09.12.2020, 11.12.2020, 15.12.2020,
13.	Sh.Vivek Kumar, Civil Judge (Jr.Divn.), Bahadurgarh.	01.12.2020, 03.12.2020, 04.12.2020, 08.12.2020, 10.12.2020, 11.12.2020, 15.12.2020,
14.	Sh.Kaushal Kumar Yadav, Civil Judge (Jr.Divn.), Bahadurgarh.	02.12.2020, 04.12.2020, 07.12.2020, 09.12.2020, 10.12.2020, 14.12.2020,

Sr. No.	Name of the Officer	Dates
1	Ms.Shashi Chauhan, Additional District & Sessions Judge, Jhajjar. (Exclusive Court for fast tracking of the cases of heinous crime against women).	01.12.2020, 03.12.2020, 07.12.2020, 09.12.2020, 11.12.2020, 15.12.2020,
2	Sh.Sandeep Kumar Duggal, Principal Judge (Family Court), Jhajjar.	02.12.2020, 08.12.2020, 14.12.2020,
	Camp Court at Bahadurgarh.	04.12.2020, 10.12.2020,

The other directions already issued by this office vide Endst. Nos.8662-90 dated 18.05.2020, 9380-9406 dated 30.05.2020, 10229-57 dated 12.06.2020, 10658-70 dated 25.06.2020, 10846-60 dated 01.07.2020, 12052-78 dated 04.08.2020, 13374-97 dated 14.08.2020, 14083-14106 dated 01.09.2020, 14783-14809 dated 15.09.2020, 15311-36 dated 29.09.2020, 16597-16624 dated 02.11.2020 and 17265-89 dated 16.11.2020 shall be complied with meticulously.

This order shall not disturb the order for Duty Roster of Duty Magistrate for the month of December 2020 issued by the Chief Judicial Magistrate, Jhajjar.

All concerned be informed accordingly.


(Sudesh Kumar Sharma),
District & Sessions Judge,
Jhajjar.

Endst. No. 17748-73 /

Dated: 27/11/2020 /

A copy is forwarded to the following for information and necessary action:-

1. The Registrar General, Punjab and Haryana High Court, Chandigarh, for information.
2. All the Judicial Officers posted in this Sessions Division with the further requested to submit their weekly report to this office as already directed vide this office order Endst. No.12052-78 dated 04.08.2020.
3. The Deputy Commissioner, Jhajjar.
4. The Superintendent of Police, Jhajjar.
5. The District Attorney, Jhajjar.
6. The Superintendent, District Jail, Jhajjar.
7. The President, District Bar Association, Jhajjar and Bar Association, Bahadurgarh.
8. System Officer to note and comply for information and necessary action and upload the said order on the website of this office.

 27.11.20

(Sudesh Kumar Sharma),
District & Sessions Judge,
Jhajjar.